

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/6472/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the th 7 August, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/4321, dtd. 31.07.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.08.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 03.08.2024 till the morning of 04.08.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/6473/A, dated , 07-08-24

Copy to-

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Dated
02/08/24